

Lakshadweep Children Rules, 1981

SHRIMATI SHIELA KAUL: Sir, I also beg to lay on the Table a copy of the Lakshadweep Administration Gazette Notification No. F. 1/27/71-Genl., dated the 7th September, 1981, publishing a corrigendum to the Lakshadweep Children Rules, 1981, published vide Gazette Vol. XVII, No. 6, dated the 18th August, 1981. [Placed in Library. See No. LT-3093/81].

Statement showing the action taken by Government on the various assurances, promises and undertakings given during the various sessions

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against them:—

(i) Statement No. XVIII—Hundred-Sixth Session, 1978.

(ii) Statement No. XIV—Hundred-Ninth Session, 1979.

(iii) Statement No. XII—Hundred-Fourteenth Session, 1980.

(iv) Statement No. XI—Hundred-Sixteenth Session, 1980.

(v) Statement No. VI—Hundred-Seventeenth Session, 1981.

(vi) Statement No. V—Hundred-Eighteenth Session, 1981.

(vii) Statement No. II—Hundred-Nineteenth Session, 1981.

(viii) Statement No. I—Hundred-Twentieth Session, 1981.

[Placed in Library See No LT-3126/81 for (i) to (viii).]

I. Comments of the Comptroller and Auditor General of India on the Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet (U.P.) for the year ended the 31st March, 1979.

II. Review on the working of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, U.P. for the period ended the 5th December, 1979

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Comments of the Comptroller and Auditor General of India on the Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet (U.P.) for the year ended the 31st March, 1979.

[Placed in Library See No LT-3096/81 for (i) and (ii)]

(ii) Review by Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, U.P. for the period ended the 5th December, 1979.

[Placed in Library, See No. LT-3096/81 for (i) and (ii)].

Statement giving reasons for not laying the reports (1979-80 and 1980-81) of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, U.P. within the stipulated period.

SHRI NIHAR RANJAN LASKAR: Sir, I also beg to lay on the Table a copy of the Statement giving reasons for not laying the Annual Reports of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet (U.P.) for the years 1979-80, and 1980-81, within the stipulated period. [Placed in Library See No. LT-3096/81]

Reports and Certified Accounts (1978-79 and 1979-80) of the Central Council for Research in Unani Medicine, New Delhi and related papers.

SHRI NIHAR RANJAN LASKAR: Sir, I also beg to lay on the Table:—